

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 950/2021 In C.P.(IB)2251/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: **UCO BANK V/S CHHATRAPATI AGRO**
FOOD MANUFACTURING CO LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 950/2021 –

1. Mr. Kunal Chheda, Advocate appeared for the Applicant.
2. CA Raghunath Sarangpani appearing on behalf of Respondent No. 3.
3. Learned Counsel for the Applicant is directed to place on record synopsis of the arguments also stating what is being pressed or what is not.
4. Two weeks' time granted.
5. List this IA on **23.02.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna